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of States to prepare a contingency plan for meeting increased demand for employment under MGNREGA. The States have been assured that in drought like conditions, the Central Government will be open to revision in the Labour Budget for the current financial year to meet the increased demand for employment. The State Governments have also been advised to prepare supplementary shelf of projects to meet increased demand for work with emphasis on water and soil conservation works so as to mitigate the impact of deficient rainfall. For this purpose, the Ministry has allowed funding the State Governments in accordance with the provisions of Section 22 of MGNREGA for providing up to 50 days of additional employment under MGNREGA in the financial year 2012-13 to households registered in drought notified Talukas/Blocks. In pursuance of the above instructions a total of 98 districts of 5 States, *i.e.* Jharkhand, Karnataka, Maharashtra, Rajasthan and Andhra Pradesh, have been notified as drought effected.

Welfare schemes for minorities

- *92. DR. PRABHAKAR KORE: Will the Minister of MINORITY AFFAIRS be pleased to state:
- (a) the details of the welfare schemes for minorities introduced by the Central Government;
- (b) whether Government has conducted any review on the implementation of those schemes:
 - (c) if so, the findings thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN):

(a) The details of the welfare schemes for minorities implemented by the Ministry of Minority Affairs are given as below:

(i) Multi Sectoral Development Programme (MsDP): This is an area development scheme aims to improve the quality of life of the people and reducing imbalances in the Minority Concentration Districts (MCDs). Identified development deficits' are addressed through a district specific plan with provision of infrastructure creation for schools, sanitation, pucca housing, drinking water and electricity supply, besides beneficiary oriented schemes. The focus of this programme is on rural and semi-rural areas of the identified 90 minority concentration districts.

- (ii) **Pre-matric Scholarship Scheme:** Under this Scheme, scholarships are awarded to minority students up to class X, who have secured not less than 50% marks in the previous final examination and the annual income of their parents/guardian from all sources does not exceed Rs. 1.00 lakh. 30% of the scholarships are earmarked for girl students.
- (iii) Post-matric Scholarship Scheme: Under this Scheme, scholarships are awarded to minority students from class XI onwards who have secured not less than 50% marks or equivalent grade in the previous final examination and the annual income of whose parents/guardian from all sources does not exceed Rs. 2.00 lakh. 30% of the scholarships are earmarked for girl students.
- (iv) Maulana Azad National Fellowship for Minority Students: The objective of the Fellowship is to provide integrated five year fellowships in the form of financial assistance to minority students to pursue higher studies such as M.Phil and Ph.D. The Fellowship covers all Universities/Institutions recognized by the University Grants Commission (UGC). 30% of the scholarships are earmarked for girl students.
- (v) Merit-cum-Means based Scholarship: The Merit-cum-Means based Scholarship Scheme provides financial assistance to the poor and meritorious minority students pursuing professional studies at graduate and post-graduate levels. 30% of the scholarships are earmarked for girl students.
- (vi) Free Coaching and Allied Scheme: Under this scheme candidates belonging to the minority community are provided financial assistance for coaching in Government and the private sector institutes for imparting free coaching/training for Competitive Exams, Information Technology, remedial coaching and other employment oriented courses. 30% of the scholarships are earmarked for girl students.
- (vii) Equity contribution to National Minorities Development & Finance Corporation (NMDFC): Under this scheme, Government contributes equity capital to NMDFC for implementation of its schemes at concessional rates of interest which are *viz.* micro financing scheme, term loan, educational loans, skill development and Mahila Samridhi Yojana.
- (viii) Grant-in-aid to Maulana Azad Education Foundation (MAEF): Under this scheme, Grant-in-aid released to MAEF towards its Corpus Fund.

MAEF implements the Grant-in-aid to the minority institutions for infrastructure development and distribution of scholarship to the minority girl students studying in classes XI and XII. The expenditure on these schemes is met out of the interest earned on the Corpus Fund.

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- (ix) Computerization of records of State Wakf Boards: In order to streamline record keeping of the waqf lands, introduce transparency and social audit and to computerize the various functions/processes of the Waqf Boards and to develop a single web based centralized application, computerization of the records of the State Waqf Boards is carried out with the help of Central financial assistance.
- (x) Leadership Development of Minority Women: A scheme for Leadership Development of Minority Women has been launched with the objective to empower and instill confidence in women, by providing knowledge, tools and techniques for interacting with Government systems, banks, and intermediaries at all levels so that they are emboldened to move out of the confines of home and assume leadership roles.

Besides the above Schemes, several other Ministries/Departments provide 15% of their outlays/targets under their various Schemes/Programmes like the Sarva Shiksha Abhiyan (SSA), ICDS, AAJEEVIKA, IAY, PSL, upgradation of Industrial Training Institutes and SJSRY, specifically for the minorities.

(b) to (d) The progress of implementation of MsDP is monitored by a three-tier mechanism. The Empowered Committee at the centre under the chairmanship of Secretary, Minority Affairs serves as the oversight committee to monitor the progress of implementation on a quarterly basis. The progress under MsDP is also reviewed on half yearly basis by the Committee of Secretaries (CoS) along with the PM's New 15 Point Programme. The Committee of Secretaries' observations are reviewed by the Union Cabinet on a six monthly basis. The progress of implementation of the programme is also monitored by this Ministry with the States/UTs through regular meetings and conferences as well as personal site visits by the officials.

Besides this, the State Level Committees and District Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme, are the designated Oversight Committees at the State and District levels to monitor the progress of implementation of MsDP. Further, the State Governments/UT Administrations are required to submit project-wise quarterly progress reports on the implementation of MsDP to the Ministry of Minority Affairs. Besides this, Indian

Council of Social Science Research (ICSSR) was entrusted with the assessment of the implementation of MsDP in 20 States/UTs.

The scholarship schemes are reviewed regularly through Video Conferencing, interaction with the State Governments at regular intervals and field visits by the ministry officials. Besides these reviews, the Online Scholarship Monitoring System was launched and implemented for the Merit-cum-Means Scholarship Scheme in 2010-11 and has now been extended to the Post-Matric, Scholarship Scheme in 2012-13.

The performances of MAEF and NMDFC are monitored by the Ministry through regular quarterly review meetings. The computerization for online processing of applications for scholarships and grants-in-aid to NGOs has been implemented in MAEF as a result of reviews conducted by the Ministry while a meeting was convened with heads of other social sector companies recently to evolve a common concessional rate of interest and income limit for beneficiaries, based on review of the schemes of NMDFC.

Evaluation studies are also carried out by third parties to assess the impact of the schemes. The NMDFC had got an Impact Evaluation Study of its Schemes during 2012-13 through National Institute for Entrepreneurship and Small Business Development (NIESBUD) under Ministry of Micro, Small and Medium Enterprise, Government of India. The major observations of the study are:—

- (i) Beneficiaries covered under NMDFC schemes were almost in proportion to their population percentage.
- (ii) About 40% of the beneficiaries were found to have crossed the Double the Poverty Line after availing loan under NMDFC scheme.
- (iii) Around 12% beneficiaries were able to provide at least one more employment opportunity (wage-employment).
- (iv) Average recovery level from beneficiaries was of the order of 35%.

These findings have now been factored in the restructuring proposal of NMDFC.

Investigation on coal allocation

- *93. SHRI ARVIND KUMAR SINGH: Will the Minister of COAL be pleased to state:
- (a) whether the files relating to Rs. 1.86 lakh crore coalgate investigation have not been handed over to the Central Bureau of Investigation (CBI), so far;